

III. Asia

- (i) Afghanistan
- (ii) Bangla Desh
- (iii) Cambodia
- (iv) Ceylon
- (v) Iran
- (vi) Japan
- (vii) Malaysia
- (viii) Nepal
- (ix) North Korea
- (x) Turkey

IV. Australia and New Zealand

- (i) New Zealand

Europe

- (i) Czechoslovakia
- (ii) Federal Republic of Germany
- (iii) France
- (iv) German Democratic Republic
- (v) Greece
- (vi) Hungary
- (vii) Ireland
- (viii) Italy
- (ix) Poland
- (x) Spain
- (xi) Switzerland
- (xii) U.K.
- (xiii) U.S.S.R.
- (xiv) Yugoslavia

VI. International Governmental and non-Governmental Organizations

- (i) Publications Bureau of UNESCO (Paris).
- (ii) W.H.O.
- (iii) Frankfurt Fair Authority.
- (iv) International Publishers Association.

Enquiries into working of Delhi Art College

1787. SHRI NAGESHWARA RAO : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether Government propose to hold enquiries into the working of Delhi Art College ; and

(b) if so, what are the specific allegations against the College ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV) : (a) The Delhi Administration has appointed an *ad hoc* Committee to examine the problems of reorganisation and development of College of Art.

(b) The Students' Union has made certain allegations against the management of the affairs of the College. The Delhi Administration is inquiring into the allegations.

Enforcement of Abortion Law

1788. SHRI NAGESHWAR RAO : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether Government have decided to enforce Abortion Law from April 1972 ; and

(b) if so, the names of the Hospitals earmarked for the purpose ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (PROF. D. P. CHATTOPADHYAYA) : (a) Yes, the Medical Termination of Pregnancy Act, 1971 has come into force with effect from the 1st April, 1972.

(b) Under the Act, termination of pregnancy shall be made at a hospital established or maintained by Government or a place approved for the purpose by the Government. This place shall be approved on the recommendation of a Certifying Board, set up under the Medical Termination of Pregnancy Rules, 1972. The owner of the place has to apply to the Certifying Board which, after inspection, will certify that termination of pregnancy will be made therein under safe and hygienic conditions and the following facilities will be provided there :—

- (i) an operation table and instruments for performing abdominal or gynaecological surgery,
- (ii) drugs and parenteral fluid including plasma volume expander in sufficient supply for emergency use,
- (iii) anaesthesia equipment, including oxygen, and equipment for administration of anaesthetic gases and resuscitation equipment, including blood transfusion, and
- (iv) services of an anaesthetist on call, possessing recognised medical qualification as defined in clause (b) of section 2 of the Indian Medical Council Act, 1956 (102 of 1956), whose name has been entered in a State Medical Register and who has :—
 - (a) a post-graduate degree or diploma in anaesthesiology ;
 - (b) training in the administration of anaesthesia for a period of not less than three months, or
 - (c) experience for two years as an anaesthetist. On being satisfied about these conditions, the Board shall make the necessary recommendation to the Government for approving the place.

Such authorised place shall subsequently be open to inspection by the Certifying Board or any authorised member thereof, and if, at any time, any defects or deficiencies are found at the place, the certificate of approval may be cancelled or suspended.

Research on the effects of diet on heart

1789. SHRI NAGESHWARA RAO : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

- (a) whether Government have decided to conduct research on effects of diet on heart ; and
- (b) if so the amount earmarked for the purpose ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (PROF. D. P. CHATTERJAYA) : (a) Yes, the Indian Council of Medical Research have actively supported research on different aspects of nutrition as well as cardiovascular diseases. Work has been under progress not only at the Council's National Institute of Nutrition, Hyderabad, but also at other Medical Institutes in India, on the effect of dietary fat and proteins on serum cholesterol levels, cardiovascular changes in clinical and experimental protein-calorie malnutrition, the role of carbohydrates and trace elements in atherosclerosis etc.

(b) No separate amount is earmarked for this purpose but the Indian Council of Medical Research have spent a sum of Rs 3,00,575/- (approx) on these projects between the years 1966-72.

Opening of Harijan Welfare Department in Districts of Uttar Kashi, Pithoragarh and Ghamoli

1790. SHRI NARENDRA SINGH BISHT : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

- (a) whether there are no Harijan Welfare Departments in the Districts of Uttar Kashi, Pithoragarh and Chamolia in Uttar Pradesh whereas in other Districts such Departments exist ; and
- (b) if so, the reasons therefor and steps taken to open Harijan Welfare Departments in these Districts ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K. S. RAMASWAMY).